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Title: Papers laid on the Table of the House by Ministers/members.

MR. DEPUTY-SPEAKER: Now, Papers to be laid on the Table.

Shri Harish Rawat.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): I beg to lay on the Table:â€”

(1) A copy of the Cable Television Networks (Regulation) Amendment Ordinance, 2011 (No. 3 of 2011) (Hindi and English versions) promulgated by the President on 25th October, 2011 under article 123 (2) (a) of the Constitution.

(Placed in Library, See No. LT 5277/15/11)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Agricultural University, Imphal, for the year 2008- 2009.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Agricultural University, Imphal, for the year 2008-2009.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 5278/15/11)

(4) A copy of the Notification No. S.O. 1949(E) (Hindi and English versions) published in Gazette of India dated 23rd August, 2011 notifying the specification of Bentonite Sulphur with Zinc (Granular) as provisional fertilizer under clause 20A of Fertilizer Control Order, 1985, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT 5279/15/11)

...(Interruptions)

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